

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 231/GT/2014

Date: 3.12.2014

To

Shri Rajeev Hustu
General Manager (Comml.)
NHPC Ltd.
NHPC Office Complex, Sector-33
Faridabad-121 003
Haryana

Sir,

Subject : Petition No. 231/GT/2014 – Revision of tariff of Dulhasti Power Station (390 MW) of NHPC for the period 2009-14 (truing up) and for Approval of tariff for the period 2014-19

With reference to your affidavit in the subject mentioned above, I am directed to request you to furnish the following information on affidavit, with advance copy to the respondents, latest by 12.12.2014:

Additional capitalization for the year 2012-13 & 2013-14					
Sl. No.	Year	Ref. Sl. No.	Description of Assets	Amount (₹ In lakh)	Information sought
1	2012-13	D-34 Page-44 & E-102 Page-49	DG Set 1275 KVA	8.73 / (-) 7.11	This item was shifted to Obsolete head & claimed as deletion during 2009-10. However, item was again transferred from Obsolete head to main head in FY 2012-13. Further, addition of this asset has been claimed but corresponding deletion has not been claimed. Clarification as to how an item which has been declared obsolete and already deleted could be reinstated.

2	2013-14	D-1 Page - 59	RPS card	(-) 3.19	Proper justification shall be furnished.
Additional capitalization for the period 2014-19					
Sl. No.	Year	Ref. Sl. No.	Description of Assets	Amount (₹ In Lakh)	Information sought
1	2016-17	8	Wheel dozer 300 HP	471.00	Gross original value of replaced asset (de-capitalization value) of ₹1.06 lakh for the old asset is too low as compared to additional capitalisation amount of ₹471 lakh claimed for new wheel dozer. Justification for the same shall be provided.
2	2017-18	1	Construction of sewerage treatment plant at Semna & Shalimar colony	150.00	De-capitalisation value of septic tanks, manholes, soak pits and other old assets which will be replaced with new assets shall be furnished.
3		4	Purchase of TRT Gate in single piece with hoist	700.00	Total Add-cap claimed for purchase & installation of TRT gate is ₹700 lakh (₹430 lakh in 2016-17 & ₹270 lakh in 2017-18). Details of various works/assets involved in TRT gate assembly along with cost component of each shall be provided.

2. Further action in this matter will be taken on receipt of the above information/clarification.

-S/d-
(B. Sreekumar)
Deputy Chief (Law)